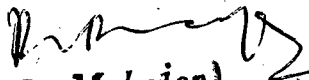
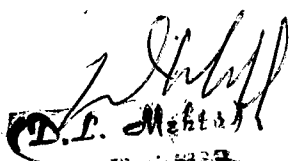


C. A. T. Bench, JAIPUR

Date of Order	Orders
16/4/93 OA. listed on 26/4/93 27/4	None present for the applicant may be filed for admission on 26/4/93  (B. B. Mahajan) Member (Adm.)  (D. L. Mehta) Vice-Chairman
<u>28.4.93</u>	None present for the petitioner. Perused the M.P. The question about the applicability about the judgment to Establishment Bench in OA 539/80 will be considered while deciding the main OA. No separate order is necessary. In this M.P. the M.P. stays disposed to.  (C. P. Sharma) MEMBER (A)  (D. L. Mehta) Vice-Chairman
	Copy sent to the app Counsel & copy no 1 on file 3104/93/55 Date <u>10-5-93</u>